IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

C.P.(CAA)/10(CH)2024
(2nd Motion)

IN THE MATTER OF
Haldiram Snacks Pvt. Ltd. & Ors. ... Transferor Companies

And

Haldiram Snacks Food Pvt. Ltd. ... Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024, in Supplementary List.

Sd/-

Court Officer

May, 03, 2024
Mukta